lavia. These visits were official and were arranged with the prior approval of the Council and the Government of India. He received local hospitality in France. Germ?ny, Iran an'd Yugoslavia. His stay of two days each in Lebanon, Syria and Turkey was at the expense of the Council.

Oral Answers

The total duration of the tour was two months, from 16th May to 19th July, 1959. For his stay in the countries where he received local hospitality, he claimed one/ fourth of DA. according to rules, while for Lebanon, Syria, and Turkey, full D.A. was claimed.

In addition to the T.A. and D.A., the Secretary, Indian Council for Cultural Relatione, was also paid a sum of Rs. 700 on account of official entertainment. These payments were claimed by the Secretary according to rules and ma'de by the Council with the approval of the President of the Council.

He drew only Rs. 1,398 from the Council on account of T.A. and D.A. He also drew a fixed conveyance allowance at Rs. 100 per month during the period he was away on tour.

SHRI M. P. BHARGAVA: May I know, Madam, whether it is a fact that the Secretry's pay ws revised by the Governing Body in a meeting on 29-12-64 which did not have a quorum as required under the Constitution?

SHRI M. C. CHAGLA: How does it relate to this question?

SHRI KOTA PUNNAIAH: May I know, Madam, what was the purpose of this visit?

THE DEPUTY CHAIRMAN: It has already been explained by the Minister. He need not go over it again. The hon. Member must follow when the Minister answers.

SHRI N. SRI RAMA REDDY: May I know, Madam, if it is not a fact that this officer took the advance of Rs. 2,000 against his salary? Without mentioning the question of T.A. or D.A. he retained this advance of Rs. 2,000 against T.A. and D.A. if at all it was due under the rules.

He dre<sup>^</sup> his salary thereafter. Thereafter, two years later, only when it was questioned as to what had happened to this amount, he made out a bill for T.A. an'd D.A. and gave the particulars of various parties in foreign countries against which this amount was adjusted, and that too without a proper sanction.

to Questions

Iiu DEPUTY CHAIRMAN: Mr. Reddy is giving you information rather than asking for

SHRI N. SRI RAMA REDDY: Is the hon. Minister prepared to investigate into the legality or reasonableness of this claim?

SHRI M. C. CHAGLA: In fairness to the Secretary, I must say this. I am always prepared to look into cases of any illegality which any Member of this House brings to my attention and I would personally look into it. But the question was asked as to how much he spent. I have given the full details. I have explained that he went there on' the invitation of the British Council. I have explained what countries he visite'd. I have explaine'd everything. I am not in a position to give the answer to my friend, Mr. Reddy. But if he comes and sees me or writes to me, I will look into it myself and give him a full answer.

### 1964-65 म संचालित 'साहित्य रचनालय'

\* 670. पंडित भवानी प्रसाद तिवारी : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे

- (क) 1964-65 में किन-किन राज्यों में 'साहित्य 'रचनालयों' का संचालन किया गया : ग्रीर
- (ख) इसके फलस्वरूप बाल साहित्य की कितनी पुस्तकों का निर्माण हुआ ?

#### t[LITERARV WORKSHOPS CONDUCTED DURING

1964-65

\*670. PT. BHAWANIPRASAD TIWARY: Will the Minister of EDUCA-TION be pleased to state:

f[] English translation.

- (a) the names of states in which literary workshops were conducted during 1964-65;
- (b) the number of children's books produced as a result thereof?]

# शिक्षा मन्त्री (श्री एम० सी० चागला) : (क) मध्य प्रदेश ।

# (ख) विस्तृत रिपोर्ट मांगी गई है।

VITME MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Madhya Pradesh.

(b) Detailed Report has been called for]

पंडित भवानी प्रसाद तिवारी : क्या मन्त्री महोदय यह बताने की क्रपा करगे कि यह पुस्तक रचना के लिये कौनसी भाषा का माध्यम तय है ग्रौर पुस्तक रचना का भाषाबार श्रन्पात क्या है ?

SHRI M. C. CHAGLA: Well, Madam, the scheme was kept in abeyance on account of national emergency and no Rachnalayas were organised during the year 1963-64. During the year 1954-65 it was decided to allot a Rachnalaya to the Government of Madhya Pradesh because that was the only Government that expressed some interest in it. The State Government has conducted this Rachnalaya through the State Institute of Education at Sehore from November, 30, 1964 to January 12th. 1965 (for 6 weeks).

The hon- Member wants to know about language. As per report received from the State Government all the participants were divided into four groups and each group was requested to prepare a supplementary reader for a particular class level from class 1 to 5; one book for classes 1st and 2nd, and 3 books for the remaining classes—3rd to 5th. As far as I can gather, considering the classes, it must have been in Hindi. But at the moment I have no

information. I can get it for my hon. friend.

f[] English translation.

पंडित भवानी प्रसाद तिवारी : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि इन पुस्तकों का उपयोग क्या किया गया, इनकी खपत किस प्रकार की गई ? ग्रगर ये पाठयक्रम में सम्मि-लित की गई या रिपोर्ट में दी गई तो उनका वितरण किस प्रकार किया गया?

to Questions

SHRI M. C. CHAGLA: The central theme of the topics was, as far as possible, woven round the personality of Pandit Jawaharlal Nehru. The report of the State Government had been received only in the end of February, 1965. It is, there-lore, too early to say how these books have been utilised. But we will look into it and find out what has been 'done about I he book which were prepared.

पंडित भवानी प्रसाद तिवारी : क्या शिक्षा मन्त्री जी यह बताने की क्रपा करेंगे कि केवल एक ही राज्य ने इसका उपयोग क्यों किया और श्रन्य राज्यों में यह योजना सफल क्यों नहीं हो सकी ?

SHRI M. C. CHAGLA: The Governments of Madhya Pradesh, Rajasthan, Gujarat and Bihar were addressed to let this Ministry know if it would be possible for them to organise a Rachnalaya during 1964-65. Finally, it was decided to allot the Rachnalaya to the Government of Madhya Pradesh. Apparently, other States did not show any interest. I have not got any information here.

#### REPRESENTATION FROM C.S.S. ASSOCIATION

- •671. SHRI I. K. GUJRAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Central Secretariat Service (Grade I) Association recently submitted a representation to him protesting against some discriminatory treatment meted out to the personnel of the Service; and
- (b) if so, what action has been taken thereon?